# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.4346 TO BE ANSWERED ON 19.08.2025

## **OBC RESERVATION FOR JAT COMMUNITY**

## †4346. SHRI HANUMAN BENIWAL:

# Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the benefit of OBC reservation is given to the Jat community at State level in many States of the country but the same is not provided at Centre level;
- (b) if so, the details thereof, State and district-wise;
- (c) whether the Government has any plan to provide OBC reservation to the Jat community of Bharatpur, Deeg, Dholpur districts of Rajasthan including the Jat community of other States deprived of OBC reservation at the Centre level; and
- (d) if so, the time by which it is likely to be done and if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L.VERMA)

- (a) & (b): Benefits of OBC reservation at Centre level is being provided to the Jat community in Rajasthan (except in Bharatpur and Dhaulpur Districts) and Jat (Muslim) of Gujarat State.
- (c) & (d): The Parliament may by law include or exclude Caste/communities from the Central list of socially and educationally backward classes. Inclusion or exclusion of any Caste in Central List of socially and educationally backward classes is done as per Article 342A of the Constitution of India.

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